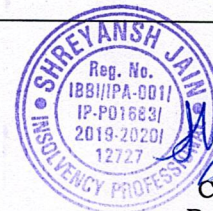


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ACIRA CONSULTANCY PRIVATE LIMITED UNDER CIRP
OPERATING IN BUSINESS INVESTMENT AND TRADING ACTIVITIES
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Acira Consultancy Private Limited CIN: U74120MH2010PTC208774 PAN: AAICA9489N
2.	Address of the registered office	Registered Address: 3rd Floor, Times Square, Scindia Society, Bima Nagar, Western Express Highway, Andheri East, Andheri East Mumbai-400069 Maharashtra Business Address: 7 th Floor, Times Square, Scindia Society, Bima Nagar, Western Express Highway, Andheri East, Andheri East Mumbai-400069 Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	As per information available with RP, Company has no immovable assets.
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	As per the information provided by the SBoD and Provisional Financials till 25.04.2025, it was observed that company's operations were closed and no revenue in the company in last financial year.
7.	Number of employees/ workmen	Nil (As per the information received from Management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.aciraconsultancy@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.aciraconsultancy@gmail.com
10.	Last date for receipt of expression of interest	17.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	19.09.2025
12.	Last date for submission of objections to provisional list	24.09.2025
13.	Date of issue of final list of prospective resolution applicants	26.09.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.09.2025
15.	Last date for submission of resolution plans	26.10.2025
16.	Process email id to submit Expression of Interest	cirp.aciraconsultancy@gmail.com
17.	Details of Corporate Debtor's Registration Status as MSME.	NA

Date: 02/09/2025
Place: Jodhpur



CA IP Shreyansh Jain
Resolution Professional

In the case of Acira Consultancy Private Limited
IP Registration No. IBBI/IPA-001/IP-P-01683/2019-2020/12727
IP Registered Address: A-7 First Floor, Jodhpur Tower,
Dharmnarayan Ji Ka Hatta, Paota, Opposite Hotel Mapple Abhay,
Jodhpur, Rajasthan-342008
Correspondence Address: Finvin Turnaround and Restructuring Private Limited
At Unit No. 605, 6th Floor, Sunteck Crest,
Mukund Nagar, Andheri Kurla Road, Andheri (E) Mumbai- 400 059
AFA Valid Upto: 30/06/2026